

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 238 OF 2017

Dated: 26^h February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Versus

NTPC Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. R.K. Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s)

: Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-1

Mr. Pradeep Mishra
Mr. Suraj Singh for R-9

Mr. Rahul Kinra
Mr. Anivesh Bhardwaj
Ms. Shefali Sobti
Mr. Anurag Bansal for R-17

Mr. S. Vallinayagam
Ms. S. Amali for R-22

Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R-23

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.04.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk